

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH & FAMILY WELFARE  
DEPARTMENT OF HEALTH & FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO- 2401  
TO BE ANSWERED ON – 13.02.2026**

**EXPENDITURE INCURRED BY CENTRAL AUTONOMOUS MEDICAL INSTITUTES**

**2401. SHRI AMAR SHARADRAO KALE:**

Will the **Minister of HEALTH & FAMILY WELFARE** be please to state:

- (a) the details of expenditure incurred by Central Autonomous Medical Institutes including various AIIMS, PGIMER Chandigarh, JIPMER, NIMHANS, RIMS, NEIGRIHMS, CNCI, etc., on Standing Finance Committee (SFC) meetings and Governing Body meetings including expenditure on Travelling Allowance (TA), Dearness Allowance (DA), honorarium and other allied costs during the last five financial years including the current year, institute-specific-wise and year-wise;
- (b) whether the Government proposes to merge institute-specific Standing Finance Committees and Governing Bodies into a single or centralized mechanism so as to reduce administrative and recurring costs; and
- (c) if so, the details thereof and if not, reasons therefor?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE  
(SHRI PRATAPRAO JADHAV)**

**(a) to (c)** The Governing Body (GB) and the Standing Committee (SFC) of All India Institute of Medical Sciences (AIIMS), Post Graduate Institute of Medical Education and Research (PGIMER), Jawaharlal Institute of Post Graduate Medical Education and Research (JIPMER), National Institute of Mental Health and Neuro-Sciences (NIMHANS), Regional Institute of Medical Sciences (RIMS) and North Eastern Indira Gandhi Regional Institute of Health & Medical Sciences (NEIGRIHMS) are constituted and their meetings are held as per the provisions contained in the respective Acts/Rules/Regulations/Memorandum-of-Association/Bye-laws under which these Institutions are set up. The expenditure incurred by each Institute for the conduct of the above meetings is contingent on the frequency, venue of the meeting, attendance of the members etc. The members of the Governing Body (GB) and the Standing Committee (SFC) are not entitled to any allowance or other remuneration except travelling and daily allowances for which they are eligible. There is no proposal to merge Institute-specific Governing Bodies and the Standing Committees into a single body.

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